

GOVERNMENT OF INDIA  
MINISTRY OF DEFENCE  
DEPARTMENT OF DEFENCE  
LOK SABHA

UNSTARRED QUESTION NO.1910  
TO BE ANSWERED ON THE 7<sup>TH</sup> MARCH, 2018

**SHORTAGE OF ARMAMENT**

1910. COL. SONARAM CHOUDHARY:

Will the Minister of DEFENCE be pleased to state:

- (a) whether there is shortage of armament in the Armed Forces especially in respect of small arms;
- (b) if so, whether it is due to inability of PSUs and other domestic arms producers to meet the requirements of the armed Forces;
- (c) if so, whether the Government proposes to import from other countries keeping in view the hostile scenario of certain neighbouring countries; and
- (d) if so, the details thereof?

**A N S W E R**

MINISTER OF STATE  
IN THE MINISTRY OF DEFENCE

(DR. SUBHASH BHAMRE)

रक्षा राज्य मंत्री

(डा. सुभाष भामरे)

**(a) to (d): The authorisation and holding of armament is as per operational requirement of the Armed Forces. There is adequate stock of armament with the Armed Forces and they are well equipped for meeting any operational requirements.**

**Requirements of armament are primarily met indigenously through Ordnance Factory Board (OFB), PSUs, etc. Only in case of deficiencies which cannot be met indigenously, ex-import procurements are resorted to.**

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